251 Assent to Bill [Secretary]

> "That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Medical Termination of Pregnancy Bill, 1969, be extended up to the first day of the Seventy-third session of the Rajya Sabha."

ASSENT TO BILLS

SECRETARY : I also lay on the Table following seven Bills passed by the Houses Parliament during the last Session and assented to since a report was last made to the House on the 5th December, 1969:--

- The Appropriation (Railways)No. 5 (1) Bill, 1969 .
- The Appropriation (No. 5) Bill, (2 1969.
- The Appropriation (No. 6) Bill, (3) 1969.
- (4) 1969.
- Bihar Appropriation Bill, (5) The 1969.
- The Indian Tariff (Amendment) (6) Bill, 1969.
- (7) The Monopolies and Restrictive Trade Practices Bill, 1969.

I lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following twelve Bills passed by the Houses of Parliament during the last session and assented to since a report was to the House on the 5th last made December, 1969.

- The Oilfields (Regulation and (1) Development) Amendment Bill. 1969.
- (2) The Foreign Exchange Regulation (Amendment) Bill, 1989.
- 3) The International Monetary Fund and Bank (Amendment) Bill, 1969.

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- (4) The Bihar Land Reforms L (Regulating Mines and Minerals) Validation Bill, 1969.
- (5) The Khuda Bakhsh Oriental Public Library Bill, 1969.
- (6) The Oaths Bill, 1969.
- (7) The Indian Registration (Amend ment) Bill, 1969.
- (8) The Punjab Legislative Conncil (Abolition) Bill, 1969.
- (9) The Salaries and Allowances of Ministers (Amendment) Bill, 1969.
- (10) The Assam Reorganisation (Maghalaya) Bill, 1969.
- The Motor Vehicles (Amendment) (11)Bill, 1969.
- (12)The Constitution (Twenty-third Amendment) Bill, 1969.

ESTIMATES COMMITTEE

The Manipur Appropriation Bill, HUNDREDTH AND HUNDRED-FOURTH REPORTS

SHRI THIRUMAL RAO (Kakinada) : I beg to present the following Reports of the Estimates Committee :--

- Hundredth Report regarding action (1) taken by Government on the recommendations contained in the Forty-seventh Report of the Estimates Committee on the Ministry of Home Affairs-Union Public Service Commission.
- Hundred-fourth Report regarding (2) action taken by Government on the recommendations contained in the Forty-ninth Report of the Estimates Committee on the erstwhile Ministry of Petroleum and Chemicals Fertilizers.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES FOURTH REPORT

SHRI BASUMATARI (Kokrajhar): I beg to present the Fourth Report of the